

SRK MULTIMODAL SOLUTIONS PRIVATE LIMITED (In CIRP)
List of Claims received from Operational Creditors (Form - B)
Claims updated till 14th December 2021

Sr.No.	Name of the Creditor	Place	Claim Date	Claim Amount (Rs.)	Proofs Submitted	Claim Received Date	Claim Provisionally Admitted (Rs.)	Security Interest	Voting Share
1	East India Transport Agency (Unit of EITA India Limited)	Mumbai	02-12-2021	48,42,248	Form B, Copy of Invoices, Copy of Bank Statements, Other documents filed with NCLT, Ahmedabad	02-12-2021	48,42,248	NA	2%
2	The Assistant Commissioner, CGST Division - Gandhidham (Urban)	Gandhidham	08-12-2021	23,88,77,845	Form B & Order in Original (OIO) passed by Commissioner CGST & Central Excise, Gandhidham (Kutch)	08-12-2021	23,88,77,845	NA	88%
3	Office of the Assistant Comm. Of Income Tax, Gandhidham	Gandhidham	09-12-2021	2,78,34,662	Form B & Assessment Order, Demang Order, Annexure for demand status for the Asst. Years 2012-13, 2013-14 & 2015-16	09-12-2021	2,78,34,662	NA	10%
Total:				27,15,54,755			27,15,54,755		100%

Claim has been admitted provisionally. IRP has asked for certain documents for verification of claim amount, which are yet not provided by the Creditors.

Mr. Krunal Ramanbhai Tanna
Interim Resolution Professional
Registration No.: IBBI/IPA-001/IP-P-01949/2020-021/13064
In The Matter Of SRK Multimodal Solutions Private Limited

No other claims for Financial Creditors, Operational Creditors, Workmen, Employees or Other Class of Creditors are received as on date.